

All section (B.D.T. only)

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GOVERNMENT OF INDIA
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NEW DELHI, THE 3RD JANUARY, 1974.

NOTIFICATION
INCOME TAX

No. 535 (F.No.404/166/73-ITCC): In exercise of the powers conferred by sub-clause (iii) of Clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises Shri M.N. Biswas who is a Gazetted Officer of the Central Government to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with immediate effect.

sd/-

(M.N. Nambiar)

Under Secretary to the Government of India

The Manager,
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No. 535 (F.No.404/166/73-ITCC):

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